

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/42(KB)2022
IN
C.A.(CAA)/342(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	BLACKSTONE PROJECTS PVT LTD & ORS
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties.
2. List this matter on **12th June, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)